

106

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P (IB) No.745/KB/2017

Present:1. Hon'ble Member (J) Shri Jinan K.R
2. Hon'ble Member (J) Shri Madan Balachandra Gosavi

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 02nd April 2018, 10.30 A.M

Name of the Company		K N Choudhury-Vs-Nuddea Plantations Ltd.	
Under Section		9 IBC	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1.	Mr. MADHU SUDAN SARKER.	operational creditor	M.S. Sarker
2.	Mr. MOUSAMJIT SARKER.	"	M.S. Sarker 02/04/2018

① Ashok Kr. Singh
 ② Pradip Kr. Mondal
 ③ Biplab Some
 ④ Suchitra Chakraborty
 ⑤ Sayantani Chettaijee

} corporate debtor
 } Some
 } Suchitra Chakraborty

ORDER

Ld. Counsel for the operational creditor and the corporate debtor is present.

Ld. Counsel appearing for the corporate debtor has filed the reply affidavit at the Registry on 24/03/2018. It is recorded. Ld. Counsel for the corporate debtor served a copy of the reply affidavit to the operational creditor in the Tribunal today.

Ld. Counsel for the operational creditor sought leave to file rejoinder. Rejoinder is to be filed within 7 days by serving a copy of the rejoinder to the corporate debtor.

For further consideration list it on 17/05/2018.

Sd

(M.B. Gosavi)
Member (J)

Sd

(Jinan K.R.)
Member(J)